

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-05
New IA-343/2021
IN
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenhing Pvt. Ltd.

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 9 IBC code 2016

Order delivered on 16.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Nilotpal Shyam, & Md. Nazim Khan, Advocates

For the HDFC Bank

: Ms. Richa Sandilya, Mr. Kunal Tandon, Advocates

For the RP

: Mr. Amar Vivek Advocate

ORDER

IA-343/2021:-

Counsel for the Applicant is present. Counsel for the Respondent No. 1 is present. No representation on behalf of rest of the Respondents. The Counsel for the Applicant is directed to send private notice to all the Respondents and file the proof of service on or before next date of hearing.

List the matter on 25.02.2021.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)